

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/647/(IB)/2017
NAME OF THE PETITIONER(S) : HARIVARDHAN STEEL & ALLOYS PVT LTD
NAME OF THE RESPONDENT(S) : EXPERIENCED HI-TECH CONSULTANCY SERVICES PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

L. Narasimha Vennan

L. Narasimha Vennan 28/11
counsel for Corporate Debtor

RAMASUBRAMANIAM RAJA

FOR FINANCIAL
CREDITOR

PP. RS

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that he has not received the papers. Counsel for the Financial Creditor has given one type set along with the application to the Counsel for the Corporate Debtor in the open Court. Counsel for the Corporate Debtor is directed to file reply within a week's time by giving a copy to the other side. Matter is posted for arguments. Put up on 12.12.2017 at 10.30 A.M.

-sd-
MEMBER (JUDICIAL)

ghk